# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		nary of received		ary of claims dmitted	Amount of contingent	Amount of claims not	Amount	Details in	Remar ks,
110.			Amount	No. of clai ms	Amount of claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,25,00,000	1	1,25,00,000	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	1	1,25,00,000	1	1,25,00,000	0	0	0		

Annexure-1 Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as on: 10-04-2024

#### List of secured financial creditors belonging to any class of creditors

Sl.	Name	<b>Details</b>	of claim			Details of claim					Amount	Amount	Amount	Remark
No.	of	rece	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi	Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	continge-	Mutual	not	under	
	t-or	of	claimed	of claim	of claim	covered	covered	related	voting	nt	dues,	admitted	verifica-	
		receipt		admitted		by	by	party?	share in	claim	that may		tion	
						security	guarant		CoC		be set-off			
						interest	ee							

Annexure-2 Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as on: 10-04-2024

#### List of unsecured financial creditors belonging to any class of creditors

Sl. No.					Det	tails of clain	n admitted		Amount of contingent	Amount of any	Amount of claim not a		Remarks if any
1100	ditor	Date of	Amount	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be set-off		er verifica tion	n uny
						guarantee				Set off			

Annexure – 3
Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	claim ı	Details of Claim admitted  claim receive d  Date   Amount   Nature   Amount   Amount   Whether   %						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any	
	Date of rec eipt	Amou nt clai med		of	Amount covered by secur -ity interest	Amount covered by guar antee	related	% voting share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	

# Annexure – 4 Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-	Detai claim re		Details of claim admitted  t Amount Nature Amount Whether % of					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	Date of receipt		Amount of claim admitted		Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification		
		10-04-2024	1,25,00,00 0		Loan given to CD	Nil	Nil	100%	Nil	Nil	Nil	Nil	

Annexure – 5 Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

#### **List of operational creditors (Workmen)**

Sl. No.	Name of authorised	Name of	Details o			De	tails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted					mutual dues, that may be set-off	verification	dmitted	
										Set-on			

## Annexure – 6 Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

#### List of operational creditors (Employees)

Sl. No.	Name of authorised o	Name empl		ils of eceived	De	aim admitte	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·	
	representative, if any -oyee Date of receipt claimed							gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	·	

## Annexure – 7 Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

#### List of operational creditors (Government dues)

												(1 11110 01110	
	Details of	claimant		ils of	Details of claim admitted					Amount		Amount of	· · · · · · · · · · · · · · · · · · ·
No.			claim r	eceived					of contin-	of any	of claim	claim not	if any
	_	Departme department Govern ment Date of claime				Amount of claim of admitted claim claim party? whether woting shar e in CoC, if applicable				mutual dues, th at may be set- off	under verifica - tion	admitted	
						•							

Annexure – 8
Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.			of claim ived		<b>Details</b>	of claim adn	nitted			Amount of contin-	Amount of any		Amount of claim	Remarks, if any
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual	claim	under verifica- tion	·

#### Annexure – 9

## Name of the corporate debtor: Srivenkateshwar Tradex Private Limited; Date of commencement of CIRP 27-03-2024; List of creditors as 10-04-2024

#### List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received			Details of cl m admitte		Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
	-ditor	Date of receipt	Amount claimed	Amount of claim	of	Amount co vered by	Amount co vered by	Whether related	-gent claim	mutual dues, that may	not admitted	under verifica- tion	
				admitted	claim	Security interest	guarantee	party?		be set-off		tion	
											·		